

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

A.No. 62 of 2016 & IA No. 155 of 2016 & Batch

Dated : 03rd January, 2017

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

A.No. 293 of 2015 & IA No. 476 of 2015

In the matter of:

JSW Steel Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

A.No. 278 of 2015 & IA No. 455 of 2015

In the matter of:

JSW Steel Ltd. ...Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant :
Counsel for the Respondent(s) :

A.No. 23 of 2016 & IA No. 61 of 2016

In the matter of:

Tamil Nadu Newsprint & Papers

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

A.No. 24 of 2016 & IA No. 65 of 2016

In the matter of:

TANFAC Industries Ltd.

...Appellant(s)

Versus

Tamil Nadu Electricity Regulatory Commission

...Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s) :

ORDER

Since the post of Judicial Member is lying vacant and the process of selection of new Judicial Member is yet to be completed, the Court could not assemble today.

As agreed by the parties, the matter is listed for hearing on **30th January, 2017.**

Court Master

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